

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

To

The Principal District & Sessions Judge,
Anantnag/ Bandipora / Baramulla/ Bhaderwah (Doda)/
Jammu/ Kathua/ Kargil/ Kulgam/ Leh/ Poonch / Pulwama/
Rajouri/ Samba/ Srinagar/ Shopian/ Udhampur.

No.: 6383-99- / Sts. Dated. 19-05-2016

Sub:-Rajya Sabha Starred/Unstarred Question Diary No. U528 to be answered on 04-03-2016 regarding slow pace Fast Track Courts.

Sir,

In reference to this Registry's Letter No. 40795-817/Sts. Dated 01-03-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than TWO & HALF months.

In this connection, you are once again requested to provide the said information to this Registry **today** positively through return Tele-Fax No. 0194-2506639. So, that we may be able to transmit the same to the concern quarter as desired.

The matter may be treated as Most Urgent.

Yours faithfully'

(Nissar Ahmad Malik)
Deputy Registrar

No. 6383-99- / Sts. Dated: 19-05-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar